श्री यत दत्त शर्मा: सिंचाई और निवास की दृष्टि से एल० आई० सी० की ऋण नीति प में परिवर्तन आप करेंगे और ज्यादा एमाऊंट इसके लिए तय करने की बात तय करेंगे?

SHRI R. K. KHADILKAR: Already, the LIC is investing by way of debentures in land mortgage banks and electricity boards and other development programmes. If a State were to float a loan or a debenture for a particular project, say, an irrigation project, as the hon. Member has suggested, the LIC will consider it.

भीमती सावित्री श्याम : एल० आई० सी० के चेयरमैन ने यह घोषणा की थी कि "ओन यूअर हाउस" स्कीम शहरों के साय-साय गांवों में भी लागू होगी । मैं यह जानना चाहती हूं कि इस स्कीम के अन्तर्गत पिछले साल देहात में कितना रुपया खर्च किया गया है और यह स्कीम कहां तक सफल हई है।

SHRI R. K. KHADILKAR: Offhand I cannot give the figures. But it is applicable to the rural areas and it has been made applicable. I shall certainly supply the figures to the hon. Member.

श्री एस॰ एम॰ जोशी: एल॰ आई॰ सी॰ की बनियादी नीति में जो खामियां थीं, और अब भी हैं, उन के बारे में तो हमारे मिल्ल न वताया है। एन० आई० सी० के जो बास हैं, उन का रिश्ता फ़ील्ड आफ़िसर्ज के साथ अच्छा नहीं है और उन का झगडा बहत दिनों से चला आ रहा है। एल० आई० सी० के बास उन लोगों से मिलने से भी इन्कार करते हैं। अभी हाल में उन लोगों ने एक दिन की हड़ताल के लिए काल किया था। क्या यह सही नहीं है कि फ़ील्ड आफ़िसर्ज के साथ अच्छे रिफ़्ते न होने के कारण एल० आई० सी० के एड-मिनिस्टेशन में कोई कार्य क्षमता नहीं है : यदि हां, तो सरकार एल० आई० सी० के बास और फील्ड आफिसजं के बीच अच्छे रिक्र्ते कायम करने के मिलमिले में क्या करने जा रही **a**?

SHRI R. K. KHADILKAR: I presume the hon. Member is referring to the development officers. So far as field officers are concerned, there was a certain amount of agitation. We had some talks and they have accepted that they will accept the norms; talks are continuing. The other difficulties that they are experiencing are being looked into.

SHRI LOBO PRABHU: Referring to the hon. Minister's statement that the decrease is due among other factors to the competition from savings certificates, land mortgage banks and from agriculture, may I know why he did not specify the steps to be taken in respect of this? May I know why particularly they are not increasing the return from insurance which is now 1.8 per cent which is due largely to the fact that the investment of the LIC is in Government securities and not in the private sector as before when a better return was received?

SHRI R. K. KHADILKAR: The LIC money is trust money . . .

SHRI LOBO PRABHU: It was always trust money.

SHRI R. K. KHADILKAR: I recognise that. The return aspect is kept in view all the time. But broader social objectives cannot be neglected while keeping that in view.

So far as 'Own Your Own House Scheme' is concerned it has been extended at present up to towns with one lakh population. It is under consideration to extend it to the rural areas also.

Expenditure on Construction of Samadhis

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*574. SHRI RAM GOPAL SHAL-WALE:

SHRI NARAYAN SWAROOP SHARMA:

SHRI RANJEET STNGH:

SHRI OM PRAKASH TYAGI: SHRI HUKAM CHAND KACHWAI:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS.

HOUSING AND URBAN DEVELOP-MENT be pleased to state:

- (a) the total expenditure so far incurred on the construction of Raj Ghat, Vijaya Ghat and all other Samadhis;
- (b) the expenditure likely to be incurred further;
- (c) whether in view of the paucity of land and funds, Government would take a decision to the effect that if there is need for erecting a Samadhi for any political leader in future, the same would be erected in the areas where one of the aforesaid Samadhis is located; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) and (b). Along with the construction of the Samadhies at Raighat, Vijay Ghat and Shanti Vana, the general development of the surrounding areas, including the filling up of depressions, flood protection measures, horticultural works etc., is being undertaken. The expenditure incurred up to 31st October, 1969 on these Samadhi complexes is as follows:

Rajghat	Rs. 56,74,941
Vijay Ghat	Rs. 3,87,187
Shanti Vana	Rs. 16,03,204

The following expenditure remains to be incurred against sanctioned estimates:

Rajghat	Rs.	9,46,734
Vijay Ghat	Rs.	15,49.000
Shanti Vana	Rs.	15.16,000

Further works to be undertaken in the Samadhi Complexes remain to be decided.

(c) and (d). This raises a hypothetical question when future situations arise, appropriate decisions will have to be taken on the merits of each case.

श्री राम गोपाल शाल वाले : मंत्री महोदय ने बड़ी सफ़ाई के साथ सारी वातों का जवाब दिया है। इस समय दिल्ली की पटरियों पर हजारों नौजवान रात को बिना रजाई और कम्बल के सोते हैं। प्रधान मंत्री जी ने "ग़रीबी भगाओं" का नारा लगाया है। मैं यह जानना चाहता हूं कि गरीबों के लिए कोई प्रबन्ध न करना और इन समाधियों पर इतना रूपया खर्च करना और इतनी जमीन को ख़राब करना, जहां अनाज पैदा हो सकता था, कहां तक उचित है।

SHRI K. K. SHAH: Apart from the question of development of this low-lying area. I think a grateful nation is entitled to incur this expenditure.

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): It is not only that. This area is very close to a very thickly populated locality of Delhi. For this thickly populated area, it is also necessary to have a green area where they can get fresh air and other facilities.

श्री राम गोपाल शालवाले: शान्ति वन के लिए सरकार की 31 लाख रुपये की स्कीम है, जब कि विजय घाट के लिए उस में कम है। मैं यह जानना चाहता हूं कि मरकार पंडित जवाहरलाल नेहरू और श्री लाल बहादुर शास्त्री की समाधियां बनाने के बारे में इस भेदभाव की नीति पर क्यों चल रही है।

श्री के० के० शाह: यह बात गलत है। चूंकि पहले राजघाट बना इस लिए नैचकती उस पर ज्यादा ख़र्च हुआ है। उस के बाद शान्ति बन बना और उस के मुताबिक उस पर ख़र्च होता रहा है। विजय घाट सब से बाद में बना है। इस लिए कुदरती तौर पर उस पर अभी तक ख़र्च कम हुआ है। इन समाधियों और उन के आस-पास के एरिया के विकास पर हर वर्ष किये जाने वाले ख़र्च में कोई फ़र्क नहीं है।

श्री राम गोपाल शालवाले: शान्ति वन पर 31 लाख रुपया ख़र्च किया गया है। विजय घाट पर उस से कम क्यों ख़र्च किया गया है? श्री के० के० शाह: माननीय सदस्य का कहना जलत है। इन दोनों समाधियों के लो लाइंग एरियाज को फ़िल अप करने पर खुर्च किया गया है। शान्ति वन और विजय घाट, इन दोनों समाधियों में कोई फ़र्क नहीं किया गया है। ऐसी बात नहीं है कि इस पर ज्यादा और उस पर कम खुर्च किया गया है।

श्री रणजीत सिंह: क्या सरकार को इस वात की जानकारी है कि विदेशों में बार हीरोज और अन्य बड़े नेताओं की समाधियों के लिए एक ही स्थान निश्चत होता है, जैसे इंग्लैण्ड में वैरट मिनिस्टर एब्बे, रूस में कैमलिन और अमर्राका में आर्रालगटन सीमेट्री; यदि हां, तो क्या कारण है कि एक ही स्थान पर बड़े नेताओं को दफनाने, या उन का दाहक में करने, या उन की समाधियां बनाने के बजाये सरकार अलग-अलग स्थानों पर ये समाधियां बना रहीं है?

श्री के० के० शाह: जिन लोगों ने आजादी की लड़ाई में बड़ा हिस्सा लिया और महत्व-पूर्ण काम किया, देश ने अपनी इच्छा से उन के लिए ये समाधियां बनाईं। आगे ऐसा करना या न करना आप के दिल की बात है। आप आगे ऐसा न करें।

श्री रणजीत सिंह: मंत्री महोदय ने जो जवाब दिया है, उस से लगता है कि उन के ख़्याल में आगे तो हमारी सरकार रहेगी। लेकिन उन की सरकार क्या करेगी, यह हम जानना चाहते हैं।

श्री ओम प्रकाश स्यागी: अध्यक्ष महोदय, अभी-अभी मंत्री महोदय ने जो उत्तर दिया है वह ज्यादा खतरनाक प्रतीत होता है। ठीक है, देश के नेताओं के प्रति श्रद्धा व्यक्त करना अच्छा है (उपबधान) अभी-अभी जब उन से पूछा गया कि क्या भविष्य में भी यह कम चालू रहेगा अलग-अलग समाधियां बनाने का तो उन्होंने उत्तर दिया कि समय पर निश्चित किया जायगा। इस के माने यह हैं कि इस प्रकार की समाधियों

का विस्तार होता रहेगा. लेकिन इस प्रकार से आज जितनी जगह चिरी हुई है, मैं समझता हं कि इस दिल्ली में श्मशान भिम के नाम पर जितनी जगह चिरी हुई है वह सब से ज्यादा है, सब से ज्यादा जगह और सब से ज्यादा पैसे का खर्च जो यहां पर हुआ है वह श्मशान भृमि पर हुआ है, तो अब तक तो जो हो गया वह हो गया । आगे जितने नेता मरेंगे उन की समाधि एक ही जगह हो जाय तो यह देश के आर्थिक दुष्टिकोण से और दूसरे दिष्टिकोण से भी अच्छा है तो क्या सरकार विचार इस प्रकार का करेगी यह है कि भारतवर्ष दूसरा प्रश्न मेरा धर्मनिरपेक्ष है 😬

श्रीमती इन्दिरा गांधी : मैं बिलकुल सहमत हूं माननीय सदस्य से ।

श्री ओम प्रकाश त्यागी: मेरा प्रश्न तो पूरा हो जाने दीजिए। हमारा जैसा धर्मनिर-पेक्ष देश हैं : :

अध्यक्ष महोदय: आप मीधा प्रश्न करिए । न ।

श्रीओम प्रकाश त्यागी: मैं एक बहुत अच्छा प्रश्न कर रहा हं। मेरा प्रश्न यह है कि वर्तमान स्थिति में मसलमानों की समाधि अलग, हिन्दुओं की अलग यह हमारे धर्मनिरपेक्ष देश के अनुरूप नहीं है। हमारा धर्मनिरपेक्ष देश है। अगर एक ही जगह हिन्दू मुसलमान सब की समाधि हो तो अच्छा रहेगा इससे उन को कान्फरेंस करने में भी आमानी रहे वरना जामा मस्जिद से जैसे मौलाना आजाद उठ कर के आते होंगे. जामिया मिलिया से डा० जाकिर हसैन और दूसरे साहब आने होंगे तो मरने के बाद समाधि एक ही जगह बने क्या इस प्रकार का एक आदर्ण सरकार अपने देण में स्थापित करेगी कि हिन्दू मुसलमान सब नेताओं की समाधि एक ही जगह बने, उस का विस्तार न हो क्या इस प्रकार का आश्वासन सरकार देगी ?

श्रीमती इन्दिरा गांधो : पहले तो उन्होंने कहा कि समाधि होनी नहीं चाहिए, उस से मैंने कहा कि मैं सहमत हूं। अब यह दूसरी चीज पर आ गए कि और समाधियां बहुत सी हों

एक माननीय सबस्य: एक जगह पर हों। श्री ओम प्रकाश त्यागी: सेकलर समाधि:

श्रीमती इन्विरा गांधी: आप ने स्वयं कहा कि आप का विचार है कि ऐसी समाधियां नहीं होनी चाहिएं · · · (ध्यवधान) · · · उन्होंने कहा, देखिए न, उन्होंने एक प्रश्न पूछा, उस पर मैं ने कहा कि मैं उस से सहमत हूं। अब वह बिलकुल दूसरी बात उठा रहे हैं।

भी ओम प्रकाश त्यागी: नहीं, सेकुलर समाधि के लिए मैं पूछ रहा हूं।

श्री हुकम चन्द कष्टवाय: मैं मंत्री महोदय से जानना चाहता हूं कि यह जो तीन समाधियां बनी हैं राजघाट, शांति वन और विजय घाट इन में कितनी जमीन है ? कितनी-कितनी जमीन में कौन-कौन सी समाधि बनो है ?

दूसरी बात, क्या विरोधी दल के जो बड़े-वड़े नेता हुए हैं जैसे डा॰ लोहिया, पंडित दीन दयाल उपाध्याय, डा॰ श्यामाप्रसाद मुकर्जी और डा॰ रघुवीर जैसे प्रमुख लोग जिन्होंने इस देश की काफी सेवा की है और इस देश की प्रगति के लिए अपना जीवन होम कर दिया, इन के लिए भी सरकार कोई अलग से धन खर्च करने वाली है ताकि लोगों को याद रहे कि सरकार द्वारा इस देश के लिए काम करने वाले लोग जो देश की उन्नति के लिए सतत प्रयत्न करते थे, उन के लिए धन खर्च कर के यह समाधि बनाई गई है?

भी के० के० शाह: राजघाट में 175 एकड़, विजय घाट में 75 एकड़ और शांति वन 81 एकड़।

भी सु० कु० तापड़िया: अपोजीशन लोडमँकी समाधि के बारे में ? SHRI K. K. SHAH: The second question is hypothetical.

SHRI S. K. TAPURIAH: Why? They are dead already.

SHRI RANGA: Names of some patriots have just now been mentioned. In that context, many other names can also be thought of. In view of the fact that on earlier occasions, in an ad hoc manner, almost without consulting Parliament and the Cabinet, at their back, they had decided on these two samadhis for the former Prime Ministers, would the Government take time and take counsel among themselves as Cabinet and come to some kind of policy for providing a place for the patriots who have died and for whom samadhis have not been provided and also for the patriots who will be dying in future-I mean a kind of general samadhis for all patriots as and when they pass away so that it would not be necessary in future for the Cabinet to be taking these ad hoc decisions spare so much land for each one of them?

SHRI K. K. SHAH: The Prime Minister has just now replied saying that she agrees with the suggestion made by my hon, friend that in future no samadhis should be made. But so far as the general question put by the hon. Member is concerned, different people will be dying at different places: so, how can there be a general samadhi?

SHRI RANGA: Sir, he did not reply specifically to the question that I have put quite clearly. I meant one place where the patriots can be buried or can be cremated so that the people would know where to go in order to offer pranams as and when they feel it necessary. I have suggested only one place. I do not want you here and now to say yes. I want to know if they would consider this suggestion.

SHRIMATI INDIRA GANDHI: Certainly, we can consider it. But I think Acharya Ranga will agree that this is also a matter which will be the concern of the families of those who die. You cannot just say, somebody wants somewhere the funeral to take place. But certainly the suggestion can be considered.

SHRIMATI SUSHILA ROHATGI: While congratulating the Government in raising memorials for the great sons of India, I would like to ask the Government whether they would consider the feasibility—it would ensure greater peace for the departed soul—of diverting a part of the expenditure in constructing houses for the poor people, the teeming millions who are facing the forces of rain, heat and cold without any shelter. Would the Government in future divert part of this expenditure to construct houses?

MR. SPEAKER: It was asked earlier also.

SHRI K. K. SHAH: It is a very valuable suggestion for consideration.

SHRIMATI SUSHILA ROHATGI: Thank you.

Participation of India in International Conference held in San Francisco

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*575. SHRI N. R. LASKAR: SHRI R. BARUA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that India also participated in the Sixty-Nation International Conference convened in San Francisco from September 15 to 19, 1969 to consider issues involved in bridging the world income gap; and
- (b) if so, what were the decisions arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) What the hon, Members have in mind is the Fourth International Industrial Conference held in San Francisco from September 15 to 19, 1969. It was attended by a few Indian business leaders.

(b) Since the Conference is a forum for discussion and does not pass resolutions or take group action, it is reported to have achieved little in the solution of the problem of the income gen.

SHRI N. R. LASKAR: I had specifically asked what were the subjects that were discussed and the decisions arrived at, at

this conference. The Minister has not said anything about that.

SHRI P. C. SETHI: As far as fourth International Industrial Conference held at San Francisco is concerned, it was held from 15th to 19th September, 1969, and it was jointly sponsored by the Stanford Research Institute and the National Industrial Conference Research Board and was attended by about 700 delegates from 70 nations. The hon. Member wants to know the subjects discussed. Some of the subjects which were discussed in panels were: (1) Partnership that is needed between management, labour, finance and Government in order to achieve good economic planning; (2) steps which industrially advanced nations could take to help developing countries in matters of trade, external aid and capital investment; (3) implications of population explosion, pollution and the advance of science and technology on the world and the newly emerging nations and peoples; (4) problems and opportunities in the growing internationalisation of business.

SHRI N. R. LASKAR: May I know whether our country was represented in that conference and if so, what subject did we put forth there?

SHRI P. C. SETHI: I do not have the details of the speeches made at the conference which was attended by Shri S. L. Kirloskar, Shri H. V. R. Iengar, Chairman of the E.I.D. Parry and Shri P. L. Tandon of the STC in their individual capacities. Shri Viren Shah, M.P., is also said to have attended it.

Appointment of Commission on Working of Banking Industry

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*576. SHRI GANESH GHOSH: SHRI B. K. MODAK: SHRI MOHAMMAD ISMAIL: SHRI K. HALDER: SHRI JYOTIRMOY BASU:

Will the Minister of FINANCE be pleased to state:

(a) whether a Banking Commission appointed by Government is now inquiring into the working of the banking industry; and